

(5)

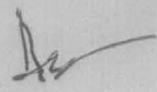
O.A. No 758/05

10/07/06

Hon. Mr. A.K. Bhatnagar, JM.

Even in the revised call, none for the applicant. Shri Akhilesh Singh brief holder to Shri D. P. Singh counsel for the respondents. It is also found that on earlier dates i.e. 24/08/05 and 24/11/05, none represented on behalf of the applicant. It is also seen that C.A. in this case has been filed way back in 06/10/05 but, no R.A. has been filed till date.

Under the above circumstances, it appears that the applicant is not interested in pursuing this matter any more. Accordingly, O.A. stands dismissed in default and for non-prosecution.


JM.

(M)